

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.122 - IA 983 of 2022
Item No.123 - IA 984 of 2022
Item No.124 - IA 1052 of 2022
Item No.125 - IA 1131 of 2022
Item No. 126 - IA 156 of 2023
In
CP(IB) 322 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Galaxy Cotton & Textiles Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 19/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Shweta Lodha for Mr. Tirth Bhatt, Adv.
: Mr. Jaimin Dave, Adv.
For the Liquidator : Mr. Kamal Agarwal

ORDER

Learned Counsel Mr. Kamal Agarwal appears for the Liquidator.

The reply is yet to be filed.

Last chance is given is given file reply within two weeks with copy to other side, failing which the right to file reply will be closed.

List for hearing on 17.07.2023.

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)